

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2783
ANSWERED ON:30.07.2014
INDO-US-CIVIL NUCLEAR DEAL
De(Nag) Dr. (Smt.) Ratna

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the present status of Indo-US civil nuclear agreement;
- (b) the details of the major agreements and MoUs entered into between India and US in this regard; and
- (c) the extent to which the said agreement is likely to meet the energy requirement of our country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The 123 Agreement between India and the United States concerning Peaceful Uses of Nuclear Energy was signed on October 10, 2008. Subsequently an `Arrangements and Procedures` agreement has been signed on July 30, 2010. A Pre-early Works Contract has been concluded between Nuclear Power Corporation of India Ltd (NPCIL) and Westinghouse Electric Company (WEC) of the US for construction of two nuclear power reactors at MEthi Virdi in Gujarat. A `Revised and Restated Confidentiality Agreement` between NPCIL and WEC has also been finalized to clarify information sharing mechanisms. Commercial negotiations between NPCIL and WEC regarding the setting up of two reactors are also taking place.

(c) 10,000 mega watt of electricity is likely to be generated from the US origin reactors at two sites earmarked for these reactors.